

of India Private Ltd." to "M/s. Bombay Tyres International Private Ltd." was accorded by the Regional Director, Department of Company Affairs, Bombay on 3.2.79 and a fresh certificate of incorporation consequent on change of name was issued by the Registrar of Companies, Maharashtra, Bombay on 1-3-79.

**Issue of Identity Cards to Voters to check Foreigners**

8274. SHRI P. A. SANGMA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether in view of the influx of foreigners in alarming proportions it is proposed to issue identity cards to voters in the North-Eastern region to prevent foreigners from registering themselves in India; and

(b) what other steps are being taken to check the names in electoral rolls and distinguish citizens from foreigners?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) The system of issuing photographed identity cards to voters is proposed to be tried by the Election Commission, as an experimental measure, in the ensuing general election to the Sikkim Legislative Assembly. The extension of this system to voters in other States and Union territories in the north-eastern region will be considered in the light of the experience gained in Sikkim.

(b) The question of laying down clear guidelines for the determination of citizenship of persons seeking enrolment in the electoral rolls, particularly in the north-eastern region, and the question of setting up the necessary administrative machinery to decide the question of citizenship in doubtful cases, are under consideration.

**Increase in I.A.F. Plane Accidents**

8275. SHRI VIJAY KUMAR N. PATIL: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether it is a fact that the number of accidents of I.A.F. Planes have increased significantly during the last two years;

(b) if so, furnish important details by broad standard classification regarding the number of accidents and losses suffered;

(c) how does the trend of accidents compare with the corresponding trend for the previous two years; and

(d) details of safety measures taken/proposed in the matter?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (c). No Sir. The accident rate during the last two years was in fact lower than that for the previous two years.

(b) and (d). Do not arise.

**Decline in production of Bitumen**

8276. SHRI K. RAMAMURTHY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the reasons for a sharp decline in the production of bitumen in the country;

(b) whether it is a fact that the inter-company rivalry between Indian Oil Corporation and the Hindustan Petroleum Corporation has led to this shortage of bitumen in certain parts of the country; and

(c) if so, the steps being taken to resolve this tangle?